

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 201**  
**IB-898(ND)/2018**  
**IA/1276/2021**

**IN THE MATTER OF:**

M/s. M + R Logistics (India) Pvt. Ltd. ... Applicant/Petitioner

**Versus**

M/s. The Indure Pvt. Ltd. ... Respondent

**Under Section: 9 of IBC, 2016**

**Order delivered on 17.03.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**Advocate for Corporate Debtor: Mr. Prashant Mehta, Ms. Divita Vyas**

**ORDER**

Since the Counsel is appearing through mobile, which is not permissible. List the matter on 31<sup>st</sup> March 2021.



**(L. N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**